

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII242/2010/4337/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the nd 22 September, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No. JJA/6976/2021, dtd 20.09.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 24.09.2021 till the morning of 27.09.2021**, as prayed for. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC. VII242/2010/4340/A, dated 22.9.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rd/-